

UTs with Legislature

1.	Arunachal Pradesh	71.70	55.84	81.49
2.	Goa Daman & Diu	1.57	11.66	4.98
3.	Mizoram	35.51	38.49	51.95
4.	Pondicherry	1.75	0.71	1.63

TOTAL

110.03

106.70

140.05

UTs without Legislature

1.	A & N Islands	16.43	21.47	29.61
2.	Chandigarh	8.80	9.18	22.83
3.	Dadra & N. Haveli	8.39	19.18	8.27
4.	Delhi	21.36	60.04	97.22
5.	Lakshadweep	0.50	0.37	0.80

TOTAL

75.48

110.24

159.33

Establishment/Research/Publicity

72.31

62.28

50.02

G. TOTAL

5511.14

6883.33

8800.00

**Amount Released and Utilised by
Karnataka Govt. under Social
Welfare Scheme**

4325. SHRI G. DEVARAYA NAIK :
Will the Minister of SOCIAL AND
WOMEN'S WELFARE be pleased to state :

(a) what is the amount released to
Karnataka Government in 1984-85 under
Social Welfare Schemes; and

(b) the amount utilised by the Govern-
ment ?

THE MINISTER OF STATE OF THE
MINISTRY OF SOCIAL AND
WOMEN'S WELFARE (SHRIMATI M.
CHANDRASEKHAR) : (a) Rs. 2,72,84,443.

(b) The figures have not so far been

furnished by Karnataka Government and are
being collected.

**World Bank Assistance for Kerala's
Hydro Electric Projects**

4326. SHRI K. MOHANDAS : Will
the Minister of IRRIGATION AND POWER
be pleased to state :

(a) whether the World Bank has agreed
to give an assistance of Rs. 500 crores for a
major hydro-electric project in Kerala; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF POWER (SHRI ARUN
NEHRU) : (a) and (b). The Lower Periyar
Hydroelectric Project (3 × 60 MW) in Kerala
has been appraised by the World Bank for